## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

# LOK SABHA UNSTARRED QUESTION NO. 2285 TO BE ANSWERED ON MONDAY, MARCH 8, 2021 PHALGUNA 17, 1942 (SAKA)

#### **Disinvestment Status**

#### 2285. SHRI K. MURALEEDHARAN:

Will the Minister of FINANCE be pleased to state:

- (a) the details of clear road map for disinvestment of LIC, BPCL, and privatization of Air India which were announced in the previous financial year;
- (b) the present status of disinvestment of the said PSUs; and
- (c) the target for disinvestment estimated in the financial year 2020-21?

#### **ANSWER**

### THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR)

- (a) and (b): The Government has announced in the Budget 2021-22 that privatization of large CPSEs like Bharat Petroleum Corporation Limited (BPCL) and Air India will be completed in FY 2021-22. Government also announced that Initial Public Offering (IPO) of Life Insurance Corporation of India (LICI) will be brought out in FY 2021-22. Present status of disinvestment of LICI, BPCL and Air India are given as under:
- (i) Life Insurance Corporation of India (LICI): Pre-IPO advisors have been appointed to advise LIC on various preparatory activities. The Actuarial Firm has also been appointed. Statutory amendments for bringing LIC IPO are proposed in the current session itself.

- (ii) Bharat Petroleum Corporation Limited (BPCL): Preliminary Information Memorandum/Expression of Interest (PIM/EoI) for strategic disinvestment of BPCL was issued on 07.03.2020. The last date for submission of EoI was extended a few times upto 06.11.2020 on the request from interested bidders. The transaction has now moved to second stage with receipt of multiple EoIs.
- (iii) Air India: Air India Specific Alternative Mechanism (AISAM) approved re-initiation of disinvestment process with 100% stake sale in Air India along with Air India Express Ltd (AIXL) and 50% stake in Air India SATS Airport Service Pvt Ltd (AISATS). Accordingly, Preliminary Information Memorandum/Expression of Interest (PIM/EoI) was issued on 27.01.2020 and the last date of submission of EoI was extended from time to time upto 14.12.2020 on the request from interested bidders. In response to PIM, multiple EoIs have been received and the transaction has moved to second stage.
- (c): The Revised Estimate (RE) for disinvestment receipts in 2020-21 has been fixed at Rs 32,000 crore.

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